## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

## ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.12.2017.

## PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	IA 4/17 along with CA 1/15 in TP 63/16	For hearing on IA	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafra Spirits Pvt. Ltd. & 2 Ors.

SIGNATURE NAME (IN CAPITAL) SL. **REPRESENTATION TO WHOM** & PHONE NUMBER NO. 84501526 Adv For Pennion 2. NANDISH PATEL 9845242916

Counsel for petitioner is present. Counsel for respondents is also present. IA No.04/2017 is taken up today. Heard both sides.

List it for orders on 05.01.2018. Meanwhile, both sides if so desire, to file their respective written statements in the Registry.

MEMBER (T)

0 MEMBER (J)